

**JOINT SITE INSPECTION REPORT**

As per Order dated 06/05/2024 the Hon'ble National Green Tribunal, Western Zone Bench, Pune passed in Original Application No. 200 of 2023(WZ) to constitute a Joint Committee comprising one member each of Respondent No. 2- GCZMA and Collector, North Goa, Panaji-Goa, of which the GCZMA shall be nodal agency, with a direction that the committee after informing the applicant shall visit the site in question and submit the report with respect to the illegal structures/construction at the site in question within four weeks and as per the Notice No. GCZMA/N/ILLE-COMPL/23-24/15/509 dated 13/05/2024 of the Member Secretary, Goa Coastal Zone Management Authority, The Joint Committee of comprising of Mrs. Radha Rao, Expert Member of GCZMA, Mr. Laxmikant Dessai, Mamlatdar of Tiswadi, Mr. Shailendra Pujari, Talathi attached to the office of Mamlatdar of Tiswadi on behalf of Collector, North Goa, Panaji-Goa assisted by Mr. Rohan Verekar, Environmental Assistant and Mr. Satishkumar G Naik, Field Surveyor o/o GCZMA and Mrs. Tina Thakur, Talathi of Siridao village visited the site situated at Siridao village of Tiswadi Taluka on 17/05/2024 at 11.30 a.m with regards to illegal land filling and illegal conversion and illegal construction in Survey No. 59/13, 59/22 and 59/4 of Siridao village of Tiswadi Taluka wherein as per Form I & XIV the name reflected in occupants column is Gopal Ondu Gaunso.

Parties present at site:-

- |                         |  |
|-------------------------|--|
| 1) Mrs. Tina Thakur     | .... Talathi of Siridao village  |
| 2) Mr. Nirdesh G.Gaunso | .... President of Alakh Niranjana<br>Shree Gurudev Datta Math<br>on behalf of Respondent |

The site inspection commenced at 11.30 a.m in the presence of the above parties present at site. Thereafter the undersigned alongwith the above parties proceeded to the site. The site in question comprises of Survey No. 59/22, 59/13 and 59/4 of Siridao village of Tiswadi Taluka.

**SCOPE OF WORK**

To visit the site in question and submit the report with respect to the illegal structures/construction at the site in question within four weeks.

**OBSERVATIONS AT LOCO:-**

1. At the time of site inspection the site in question comprises of four properties surveyed under Survey No. 59/1, 59/4, 59/13 and 59/22 of Siridao village of Tiswadi Taluka.

2. At loco there exists a nallah abutting to Survey No. 59/4, 59/13 and 59/22 of Siridao village of Tiswadi Taluka.
3. The Survey No. 59/1, 59/4, 59/13 and 59/22 of Siridao village of Tiswadi Taluka falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.
4. At loco there is a laterite stone masonry compound wall having a metal gate leading access to the premises on the western boundary of Survey No. 59/4(part) and partly in 59/1. Further there is a laterite stone masonry compound wall on the northern and southern side of 59/4, 59/13, 59/22 and partly in 59/1(part)and on the eastern side of Survey No. 59/22 of Siridao village of Tiswadi Taluka.(Photos enclosed).
5. At loco there is a diesel generator fixed on permanent plinth with metal sheet roofing fixed on metal framework located on the western boundary of Survey No. 59/4(part) and partly in 59/1 within the compound wall.
6. At loco there is a permanent structure with permanent plinth with laterite stone masonry walls with asbestos roofing sheets and partly metal corrugated roofing sheet fixed on metal frame work falling partly in Survey No. 59/1 and partly in Survey No. 59/4 of Siridao village of Tiswadi Taluka presently used for religious activities by the respondents.
7. At loco there is a pathway with granite flooring with asbestos roofing sheets fixed on metal pipe framework on the eastern side of the permanent structure mentioned at Sr.No. 5 in Survey No. 59/4(part) of Siridao village of Tiswadi Taluka.
8. At loco there exists a permanent R.C.C structure with two R.C.C staircase's leading to the first floor. There are R.C.C columns erected on the first floor with parapet walls constructed with AAC blocks on three sides of the terrace and two metal sheds with metal roofing sheets on the first floor with parapet walls constructed with AAC blocks on the first floor in Survey No. 59/1(part), 59/13(part) and 59/22(part) of Siridao village of Tiswadi Taluka.
9. At loco there exists a garden comprising of fruit bearing trees, coconut trees and other varieties of trees and plants in Survey No. 59/22(part) and 63/2(part) of Siridao village of Tiswadi Taluka.
10. There are no structures depicted on the online Bhunaksha map of Directorate of Settlement and Land Records, Goa in Survey No. 59/1, 59/4, 59/13, 59/22, 63/2 of Siridao village of Tiswadi Taluka.
11. The area of Survey No. 59/4 is 350 Sq.mtrs, the area of Survey No.59/13 is 225 Sq.mtrs and the area of Survey No. 59/22 is 300 Sq.mtrs wherein the name of the Gopal Ondu Gaunso is recorded in the occupant column and

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tenants column. There is a remark stating that “ **This land cannot be sold/Transferred/Gifted/Leased without prior approval of Mamlatdar as provided u/s 18-K of Goa, Daman & Diu Agricultural Tenancy Act,1964**” as per online computerized Form I & XIV records.

12. The photographs of the existing structures are clicked at site and forms part of the Site Inspection Report.(Annexure –I).

**FINDINGS:**

1. The Survey No. 59/1, 59/4, 59/13 and 59/22 of Siridao village of Tiswadi Taluka falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.
2. The laterite stone masonry compound wall with metal gate leading access to the premises on the western boundary of Survey No. 59/4(part) and partly in 59/1 and the laterite stone masonry compound wall on the northern and southern side of 59/4, 59/13, 59/22 and partly in 59/1(part)and on the eastern side of Survey No. 59/22 of Siridao village of Tiswadi Taluka falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.
3. The diesel generator fixed on permanent plinth with metal sheet roofing fixed on metal framework located on the western boundary of Survey No. 59/4(part) and partly in 59/1 within the compound wall falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.
4. The permanent structure on permanent plinth with laterite stone masonry walls with asbestos roofing sheets and partly metal corrugated roofing sheet fixed on metal frame work partly falling in Survey No. 59/1 and partly in Survey No. 59/4 of Siridao village of Tiswadi Taluka is presently used for religious activities by the respondents falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.
5. The pathway with granite flooring with asbestos roofing sheets fixed on metal pipe framework on the eastern side of the permanent structure mentioned at Sr.No. 5 in Survey No. 59/4(part) of Siridao village of Tiswadi Taluka falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.
6. The permanent R.C.C structure with two R.C.C staircase's leading to the first floor. There are R.C.C columns erected on the first floor with parapet walls constructed with AAC blocks on three sides of the terrace and two metal sheds with metal roofing sheets on the first floor with parapet walls constructed with AAC blocks on the first floor in Survey No. 59/1(part),

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59/13(part) and 59/22(part) of Siridao village of Tiswadi Taluka falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.

7. The garden comprising of fruit bearing trees, coconut trees and other trees and plants in Survey No. 59/ 22(part) and 63/2(part) of Siridao village of Tiswadi Taluka falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.

### CONCLUSION

The online Bhunaksha map and computerised online Form I & XIV records of Directorate of Settlement and Land Records, Goa does not depict the existence of any structures depicted in Survey No. 59/1, 59/4, 59/13, 59/22, 63/2 of Siridao village of Tiswadi Taluka. The laterite stone masonry compound wall with metal gate, the diesel generator fixed on permanent plinth with metal sheet roofing fixed on metal framework, the permanent structure on permanent plinth with laterite stone masonry walls with asbestos roofing sheets and partly metal corrugated roofing sheet fixed on metal frame work, the pathway with granite flooring with asbestos roofing sheets fixed on metal pipe framework, the permanent R.C.C structure with two R.C.C staircase's leading to the first floor and the garden comprising of fruit bearing trees, coconut trees and other trees and plants surveyed under Survey No. 59/1(part), 59/4, 59/13 and 59/22 of Siridao village of Tiswadi Taluka falls under Khazan land in CRZ-III and Waterbody - CRZ IVB as per CZMP 2011.


Place:-Siridao, Tiswadi

Dated:- 17/05/2024

  
Radha Rao  
Expert Member  
GCZMA

  
Mr. Rohan Verekar  
Environmental Engineer  
GCZMA

  
Mr. Satishkumar G. Naik  
Field Surveyor, GCZMA  
GCZMA

  
Mr. Shailendra Pujari,  
Talathi o/o Mamlatdar of Tiswadi

DIESEL GENERATOR FIXED ON PERMANENT PLINTH WITH METAL SHEET ROOFING FIXED ON METAL FRAMEWORK LOCATED ON THE WESTERN BOUNDARY OF SURVEY NO. 59/4(PART) AND PARTLY IN 59/1 WITHIN THE COMPOUND WALL



PERMANENT STRUCTURE WITH PERMANENT PLINTH WITH LATERITE STONE MASONRY WALLS WITH ASBESTOS ROOFING SHEETS AND PARTLY METAL CORRUGATED ROOFING SHEET FIXED ON METAL FRAME WORK SURVEYED PARTLY IN SURVEY NO. 59/1 AND PARTLY IN SURVEY NO. 59/4 OF SIRIDAO VILLAGE OF TISWADI TALUKA PRESENTLY USED FOR RELIGIOUS ACTIVITIES BY THE RESPONDENTS.



*Handwritten signatures and marks in blue ink, including a large circle and several illegible signatures.*

PATHWAY WITH GRANITE FLOORING WITH ASBESTOS ROOFING SHEETS FIXED ON METAL PIPE FRAMEWORK ON THE EASTERN SIDE OF THE PERMANENT STRUCTURE MENTIONED AT SR.NO. 5 IN SURVEY NO. 59/4(PART) OF SIRIDAO VILLAGE OF TISWADI TALUKA.



PERMANENT R.C.C STRUCTURE WITH TWO R.C.C STAIRCASE'S LEADING TO THE FIRST FLOOR.



*Dy. Sd/-*  
*P. No.*  
*Sd/-*

R.C.C COLUMNS ERECTED ON THE FIRST FLOOR WITH PARAPET WALLS CONSTRUCTED WITH AAC BLOCKS ON THE FIRST FLOOR OF THE PERMANENT R.C.C STRUCTURE IN SURVEY NO. 59/1(PART), 59/13(PART) AND 59/22(PART) OF SIRIDAO VILLAGE OF TISWADI TALUKA.



*Handwritten signatures and initials in blue ink.*

ANNEXURE-I

NALLAH ABUTTING TO SURVEY NO. 59/4, 59/13 AND 59/22 OF SIRIDAO VILLAGE OF TISWADI TALUKA.



LATERITE STONE MASONRY COMPOUND WALL WITH METAL GATE ON THE WESTERN BOUNDARY OF SURVEY NO. 59/4(PART) AND PARTLY IN 59/1(PART) OF SIRIDAO VILAGE OF TISWADI TALUKA.



*Pro*      *AR*      *Sa*      *Dy*

LATERITE STONE MASONRY COMPOUND WALL ON THE NORTHERN AND SOUTHERN SIDE OF 59/4, 59/13, 59/22 AND PARTLY IN 59/1(PART)AND ON THE EASTERN SIDE OF SURVEY NO. 59/22 OF SIRIDAO VILLAGE OF TISWADI TALUKA.



*(Handwritten signatures and initials in blue ink)*

GARDEN COMPRISING OF FRUIT BEARING TREES, COCONUT TREES AND OTHER VARIETIES OF TREES AND PLANTS IN SURVEY NO. 59/22(PART) AND 63/2(PART) OF SIRIDAO VILLAGE OF TISWADI TALUKA.



*[Handwritten signature]*

*[Handwritten initials]*

*[Handwritten signature]*

## GOA COASTAL ZONE MANAGEMENT AUTHORITY

C/o Department of Environment, (Govt. of Goa)  
4<sup>th</sup> Floor, Dempo Tower, patto Plaza,  
Panaji-Goa 403001  
Website: [www.czma.goa.gov.in](http://www.czma.goa.gov.in)

Ref. No. GCZMA/N/FLLE-Comp2/23-24/15/509

Date : 10/05/2024  
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### NOTICE OF SITE INSPECTION

**Sub: Inspection of offending construction in Sy.No 59/13, 59/4 and 59/22 of village Siridao Tiswadi Go.**

**Ref: Order Passed by the Hon'ble National Green Tribunal Pune in OA no:200/2023.**

**WHEREAS**, the Office of the Goa Coastal Zone Management Authority is in receipt of complaint dated 03/04/2023 from Praveen D'Lima R/o Flat No 4, Upper Graound Floor, A1 Block, Sapana Habitat. Chogum Road, Porvorim, Goa with regards to illegal land filling, illegal conversion and illegal construction in the property bearing Sy.No 59/13, 59/22 and 59/4 of village Siridao, Tiswadi Goa. As per form I & XIV the name reflected in occupants column is Gopal Ondu Gaunso.

**AND WHEREAS**, the site was inspected by the officials of the GCZMA and the Violators were called for personal hearing.

**AND WHEREAS**, the Complainant approached the Hon'ble NGT in OA 200/2023 and the Hon'ble NGT vide its order dated 06/05/2024 directed to constitute a Joint Committee comprising of one member each of GCZMA and Collector North Goa of which GCZMA shall be Nodal Agency. **(Copy of the order copy dated 06/05/2024 is annexed)**

In this regard, the GCZMA has now fixed a joint site inspection of the above said area / site on 17/05/2024 at 11.00 a.m onwards.

**NOW THEREFORE**, you are required to take note of the date of site inspection and remain present during the site inspection.

(Johnson B. Fernandes)

Member Secretary (GCZMA)

o/c

To,

1. The Collector & District Magistrate (North), Office of the Collector (North), Panaji-Goa.... with a request to make it convenient and attend the same.

2. Smt Radha Rao, Expert Member, Goa Coastal Zone Management Authority (GCZMA), Gogal, Margao-Goa..... with a request to make it convenient and attend the same.

3. **Rohan Verekar**, Environmental Assistant. .... with a request to make it convenient and attend the same.

4. **Satish Kumar Naik**, Field Surveyor.....with a request to make it convenient and attend the same.

5. **The Secretary, Village Panchayat of Siridao-Goa**..... with a direction to serve the Violators.

**Copy to:**

1. Praveen D'Lima R/o Flat No 4, Upper Ground Floor, A1 Block, Sapana Habitat. Chogum Road, Porvorim , Goa
2. Mr. Gopal Ondu Gaunso R/o Siridao , Tiswadi Goa.
3. Mr. Nirdesh Gauns, R/o Siridao , Tiswadi Goa.